

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a), (c) and (d). The specifications for the wagons for export to the U.S.S.R. are different from those in use in India.

The question of costs and price are under negotiation by the State Trading Corporation of India with the wagon builders and will be taken up later with the buyers.

(b) Yes, Sir.

बीकानेर डिवीजन में नये स्टेशन

4458. श्री प० ला० बाबूपाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर रेलवे के बीकानेर डिवीजन में कुल कितने नये स्टेशन खोलने का प्रस्ताव है ;

(ख) अब तक वहां कितने रेलवे स्टेशन स्थापित किये गये हैं तथा निकट भविष्य में कितने स्टेशन स्थापित किये जायेंगे ;

(ग) क्या यह सच है कि कुछ रेलवे स्टेशनों के लिये मंजूरी दी जा चुकी है; परन्तु उनके निर्माण में प्रशासनिक विलम्ब हो रहा है; और

(घ) यदि हां, तो इसके क्या कारण हैं ?

रेलवे मंत्री (श्री खे० मु० पुनाचा) : (क) जून 1968 को समाप्त होने वाले पिछले पांच वर्षों के दौरान बीकानेर मण्डल में 15 नये हाल्ट खोलने की प्रशासकीय मंजूरी दी गयी ।

(ख) से (घ). इन 15 हाल्टों में से 9 हाल्ट खोले जा चुके हैं और बाकी 6 हाल्टों को भी यथासंभव शीघ्र खोलने के लिए उत्तर रेल प्रशासन कार्रवाई कर रहा है ।

लेकिन बाकी 6 हाल्टों में से कुछ के खोले जाने में विलम्ब हुआ है जिसका कारण निम्न-लिखित कारणों में से कोई एक है :—

(i) प्रस्तावित हाल्ट के स्थान के बारे में विवाद ;

(ii) हाल्ट चलाने के लिए ठेकेदार का न मिलना; और

(iii) हाल्टों के नाम के बारे में अन्तिम रूप से निर्णय करना ।

CLASSIFICATION OF HARD BOARDS, BLOCK BOARDS AND TIMBER PARTICLE BOARDS

4459. SHRI N. R. DEOGHARE : Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 5627 on the 22nd December, 1967 and state :

(a) whether the recommendation made by the Railway Board's Commercial Committee at its meeting held at Bombay in March, 1967 for the classification of Hard Boards, Block Boards and Timber Particle Boards in I.R.C.A. Goods Tariff No. 32, have been implemented; and

(b) if not, the reasons for their non-implementation for such a long time ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) and (b). After examining the recommendation of the Commercial Committee, it was decided to lower the classification of these commodities from class 75-C (Smalls) and 62.5-B (Wagonloads) to Class 67.5-C (Smalls) and 52.5-B (Wagonloads), with effect from 15-4-1968.

CLAIM FOR REFUND OF AMOUNT OF III CLASS TICKET

4460. SHRI N. R. DEOGHARE : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that claim for the refund of amount of III Class ticket No. 02136 dated the 8th May, 1967 Ex. Delhi to Howrah, which was preferred as far back as May, 1967, has not been settled;

(b) if so, the reasons for delay in settling such a petty claim; and

(c) whether Government have any proposal for expeditious settlement of railway claims and, if so, the details thereof ?